

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH**  
**COURT VI**

Item No. 13

**C.P. (IB)/1544(MB)2017 IA(I.B.C)/ 2706(MB)2023**

CORAM:

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **07.05.2024**

NAME OF THE PARTIES : **Vikrant Ispat Udyog**

**VS**

**B.E. Billimoria and Co. Ltd.**

**For Applicant**

**IA 2706/2023** : Adv. Bhuvan Singh i/b D.P. Desai.

**For CD** : None present.

**Section 9 of IBC**

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**ORDER**

**IA 2706/2023**

Counsel for OC/Petitioner requests for time for hearing. **List on 22.05.2024 for hearing.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

JNK